

Marine Products Export Development Authority

110. SHRI VEKARIA :
SHRI D. P. JADEJA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have taken any final decision on the proposal to set up a statutory body for development and organisation of export of marine products; and

(b) if so, the salient features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) The proposed marine Products Export Development Authority will be responsible for organisation, co-ordination, regulation and growth of the marine products export industry with special emphasis on the quality of the raw material, processing, packaging, storage, transport, shipment, marketing and attendant investigations. The Authority will be responsible for off-shore and deep sea fishing and will organise the various sectors of the export oriented industry with the cooperation and assistance of the Central and State Government Departments and other agencies engaged in the different aspects of the industry.

Effect of recent War on India's Trade

111. SHRI C. T. DHANDAPANI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the trade between India and the countries which did not support India in the recent War with Pakistan has shown a decline recently; and

(b) if so, the names of those countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). Trade data for the post December 1971 period are not available.

Outlay for Transmission Lines and Inter-State Links during Five Year Plans

112. SHRI NIHAR LASKAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(b) whether Government have prepared any estimate about the additional outlay required to complete the transmission lines and inter-State links proposed in the Five Year Plan;

(b) if so, the amount thereof; and

(c) the total length of transmission lines in the country in March 1971 and what it will be during March 1972 ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) Yes, Sir. A broad estimate of requirements of funds for transmission lines of 110 Kv and above and inter-State links programmed for completion in the five year period ending 1976-77 has been made.

(b) The additional funds required would be Rs. 501 crores for the transmission lines and Rs. 42 crores for the inter-State links.

(c) The total length of transmission lines in the country of 110 KV and above in March 1971 is estimated at 52,000 circuit KMs. The corresponding length for 1972 is likely to be 56,000 circuit KMs.

Indo-Afghan Trade Agreement

113. SHRI MUHAMMED SHERIFF: Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any trade agreement was signed between India and Afghanistan in February, 1972; and

(b) if so, the salient features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.